

Circulated for App.
on 29/4/94.

(1)

28/4/94


Dated: 29.4.94 Camp: Nagpur

Shri S. H. Iyer, Counsel for the applicant.

Notice before admission, returnable in the week commencing from 4.7.94.

Notices issued on 2/5/94 by post.

2/5/94


(M. S. Deshpande)
V.C.

Date: 11-7-94

M. S. H. Iyer, Counsel for applicant.

M. Mishra for Mrs. Indira Bodade, Counsel for respondents.

Reply filed to-day stating that the applicant has been promoted and posted at Nagpur.

M. Iyer wants to take instructions.

List on 15-7-94.


(M. S. Deshpande)
V.C.

2

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR.

O.A.NO. 623/94
TR.A.NO.

199

DATE OF DECISION 15.7.94

V.S. Sankararan

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

1. Whether it be referred to the Reporter or not ? *no.*
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not ? *no.*

MEMBERx

(Signature)
(M.S. Deshpande)
VICE CHAIRMAN

mbm